PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: The 7th September, 2026

No. 1182 A : The following Officers named in column no. 2 of the table given below are hereby transferred and posted as Principal District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :-

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Kanhaiya Jee Choudhary, Principal District and Sessions Judge, Purnea.	West Champaran at Bettiah	Vice Sri shiv Gopal Mishra, Principal District and Sessions Judge, West Champaran at Bettiah who has been appointment to the post of Secretary, Bihar Legislative Council, Patna.
2.	Sri Prajesh Kumar, Registrar-cum-Secretary, Patna High Court Legal Services Committee.	Arwal	Sri Prajesh Kumar is transferred and posted as Principal District and Sessions Judge of Arwal on the establishment of Arwal Judgeship.
3.	Sri Anurag, Principal District and Sessions Judge, Kaimur at Bhabhua.	Purnea	Vice Sri Kanhaiya Jee Choudhary, Principal District and Sessions Judge, Purnea who has been transferred and posted as Principal District and Sessions Judge, West Champaran at Bettiah.
4.	Sri Deepak Bhatnagar, Principal Judge (Family Court), Sheohar.	Kaimur at Bhabhua	Vice Sri Anurag, Principal District and Sessions Judge, Kaimur at Bhabhua, who has been transferred and posted as Principal District and Sessions Judge, Purnea.

By order of the High Court,

Sd/- Rupesh Deo

Registrar General

Memo No. 82480 - 82505 /A. D. Apptt., Patna, the 7th ,September, 2026

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar

(Establishment), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Sri Prajesh Kumar, Registrar-cum-Secretary, Patna High Court Legal Services Committee/ the Principal District and Sessions Judges, West Champaran at Bettiah / Jehanabad / Purnea / Kaimur at Bhabhua / Sheohar / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer-I/c., Statistical Section, Patna High Court, Patna / Section Officer-I/c., A.D. Misc. Section, Patna High Court, Patna / Section Officer-I/c., Vigilance Cell, Patna High Court, Patna / Section Officer-I/c. Legal Cell, Patna High Court, Patna / Section Officer-I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c AD General Section / Senior Programmer, Patna High Court, Patna, for information and necessary action.

(The officers named at Sl. Nos. 1, 3 and 4, are directed to make over charge of their present assignments, in consultation with Sri shiv Gopal Mishra, Sri Kanhaiya Jee Choudhary and Sri Anurag, respectively, in order to join their new assignments.)

(The officer named at Sl. No. 2 is directed to make over charge of his present assignments immediately after obtaining necessary permission from Hon'ble the Acting Chief Justice so as to enable him to join his new assignment at Arwal on the date of inauguration for the establishment of Arwal Judgeship i.e. 10th of September, 2026.)

By order of the High Court,

Registrar General